



File No: DGSYS/APP/CZU/AGST/1/2026-ACES/GST O/o-ADG-DGS-ZU- CHENNAI Dated 10.02.2026

ADVISORY NO. 05 /2026 – Central Excise PMT-01 Filing Procedure

Sub: Filing Procedure of Form CE PMT-01 for Central Excise Taxpayers -Regarding

Attention is invited to Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026 (hereinafter referred as 'The Rules') issued vide Notification No. 05/2025-Central Excise (N.T.)2025 dated 31.12.2025.

2. As per sub-section (2) of Rule 13, the manufacturer shall submit a statement in FORM CE PMT-01 on the existing cbic-gst.gov.in portal.
3. Accordingly, step by step procedure for Filing statement in FORM CE PMT-01 in the Taxpayer portal i.e., "www.cbic-gst.gov.in" (herein after referred to as "Portal") with screenshots is detailed in the ANNEXURE-A.
4. The above advisory may be widely circulated to sensitize the field officers and trade.

**Digitally signed by
 Sahil Inamdar
 Date: 10-02-2026
 12:25:17**

साहिल इनामदार | Sahil Inamdar
 अतिरिक्त महानिदेशक | Additional Director General,
 प्रणाली प्रधान निदेशालय, चेन्नई | DG Systems, Chennai

To

1. All the Pr. Chief Commissioners/Chief Commissioners of GST Zones.
2. The Pr. DG/DG, DGGI/DGGST/DG (Audit)/DG (TPS).
3. The Commissioner, GST (Policy Wing).
4. The Commissioner, Central Excise (Policy Wing).

5. All the Pr. Commissioners/Commissioners of GST.
6. The Pr. ADG / ADGs of Systems, New Delhi/ Bengaluru / Kolkata/ Mumbai
7. The Joint Secretary, TRU 1
8. The Joint Secretary, DOR.
9. Web master, CBIC

Copy submitted to.

1. The Pr. Director General, Systems & Data Management, New Delhi -----for information
2. PS to the Member (IT) ----- for information.

ANNEXURE-A: STEP BY STEP PROCEDURE FOR FILING FORM CE PMT-01

1. The portal for Central Excise is www.cbic-gst.gov.in



Ministry of Finance - Department of Revenue
Central Board of Indirect Taxes and Customs
Goods and Services Tax

NATION TAX MARKET

GST Acts Services SVLDRS ACES (CE&ST) Archives HSNS SBS Login

Report Tax Fraud, click here

CBEC Central Board of Excise and Customs is now CBIC Central Board of Indirect Taxes and Customs @cbic_india

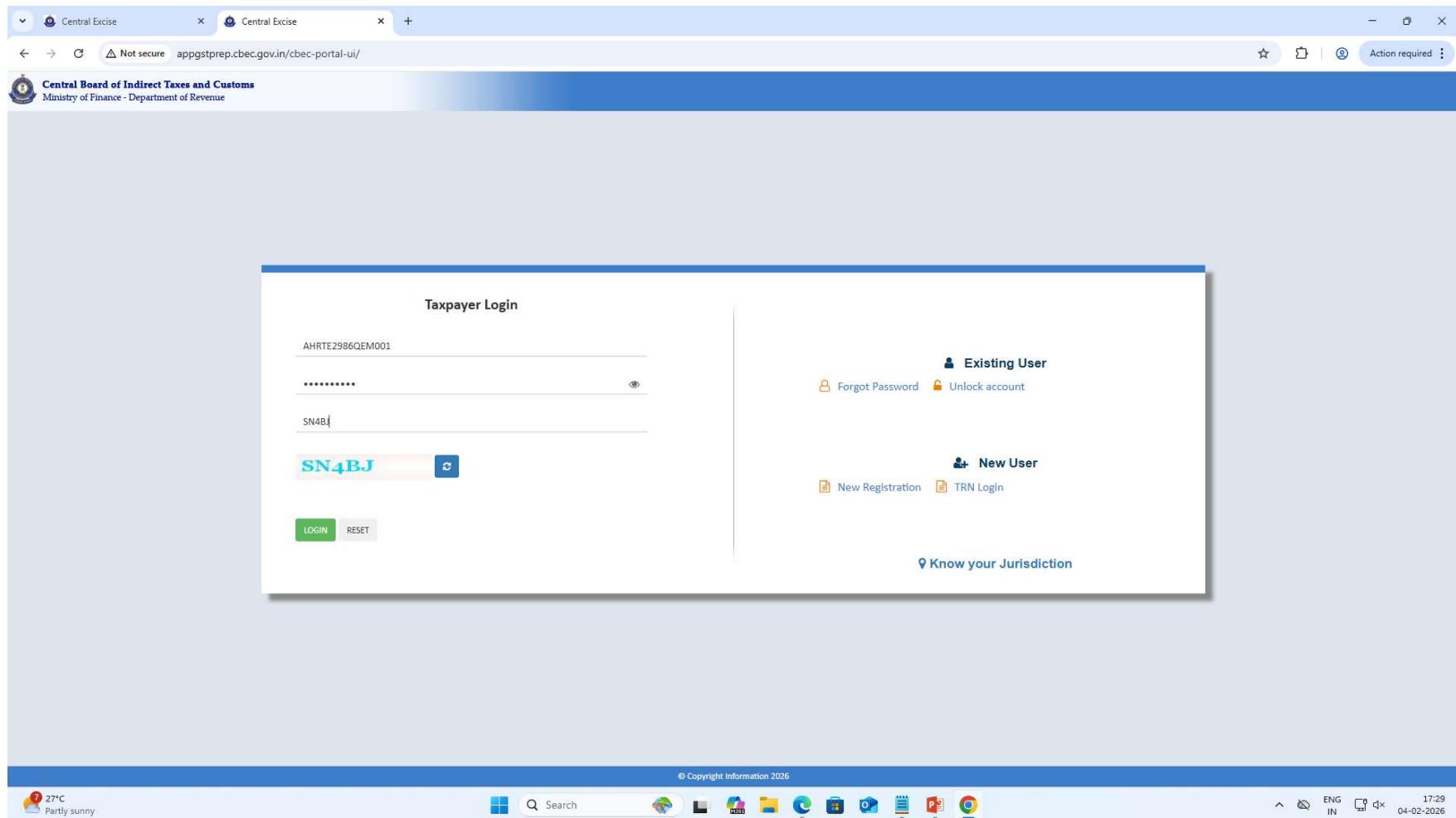
What's New

Image Gallery

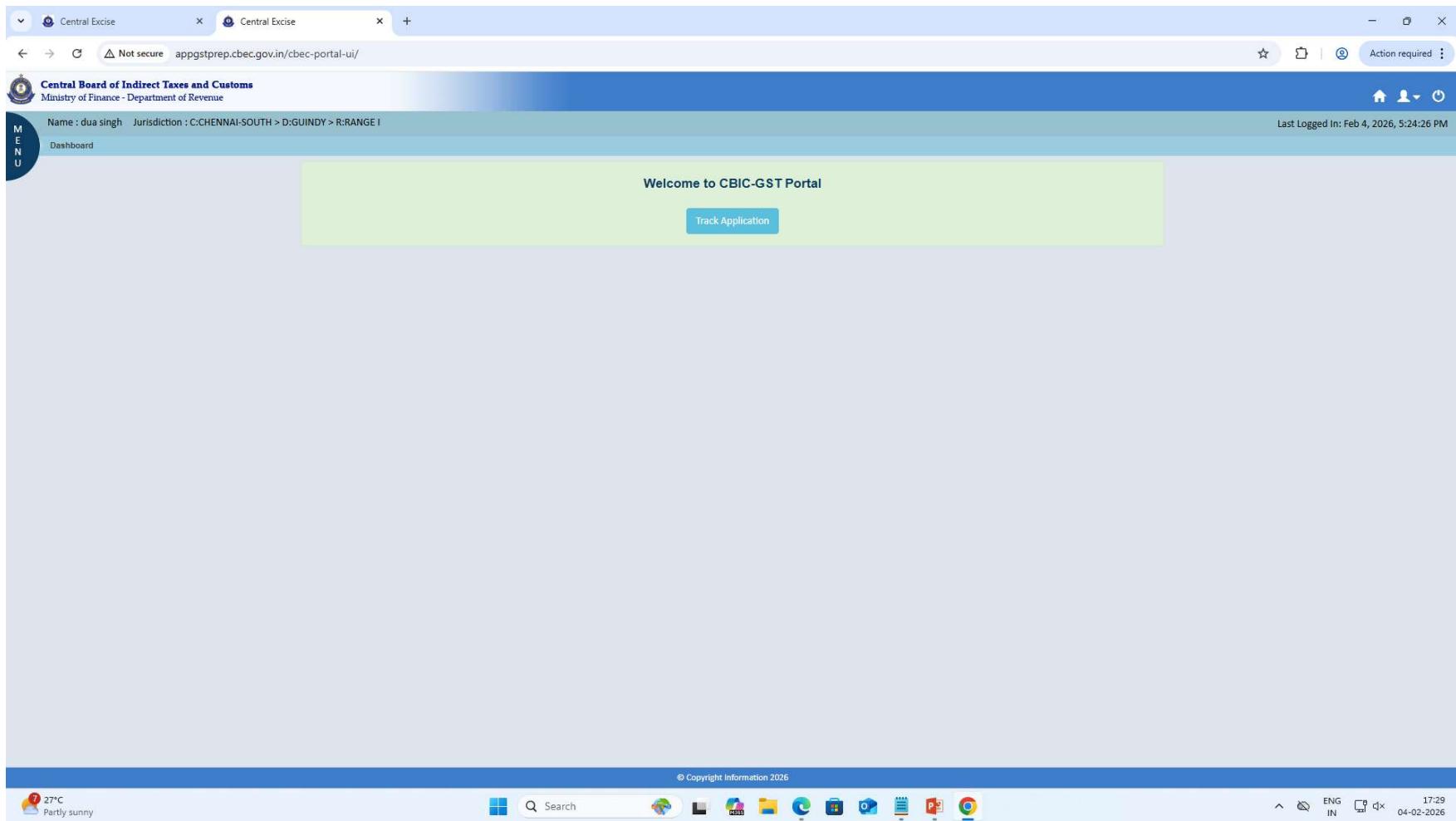
CBIC MITRA HELPDESK

Query Form 1800 425 0232 GSTN HELPDESK

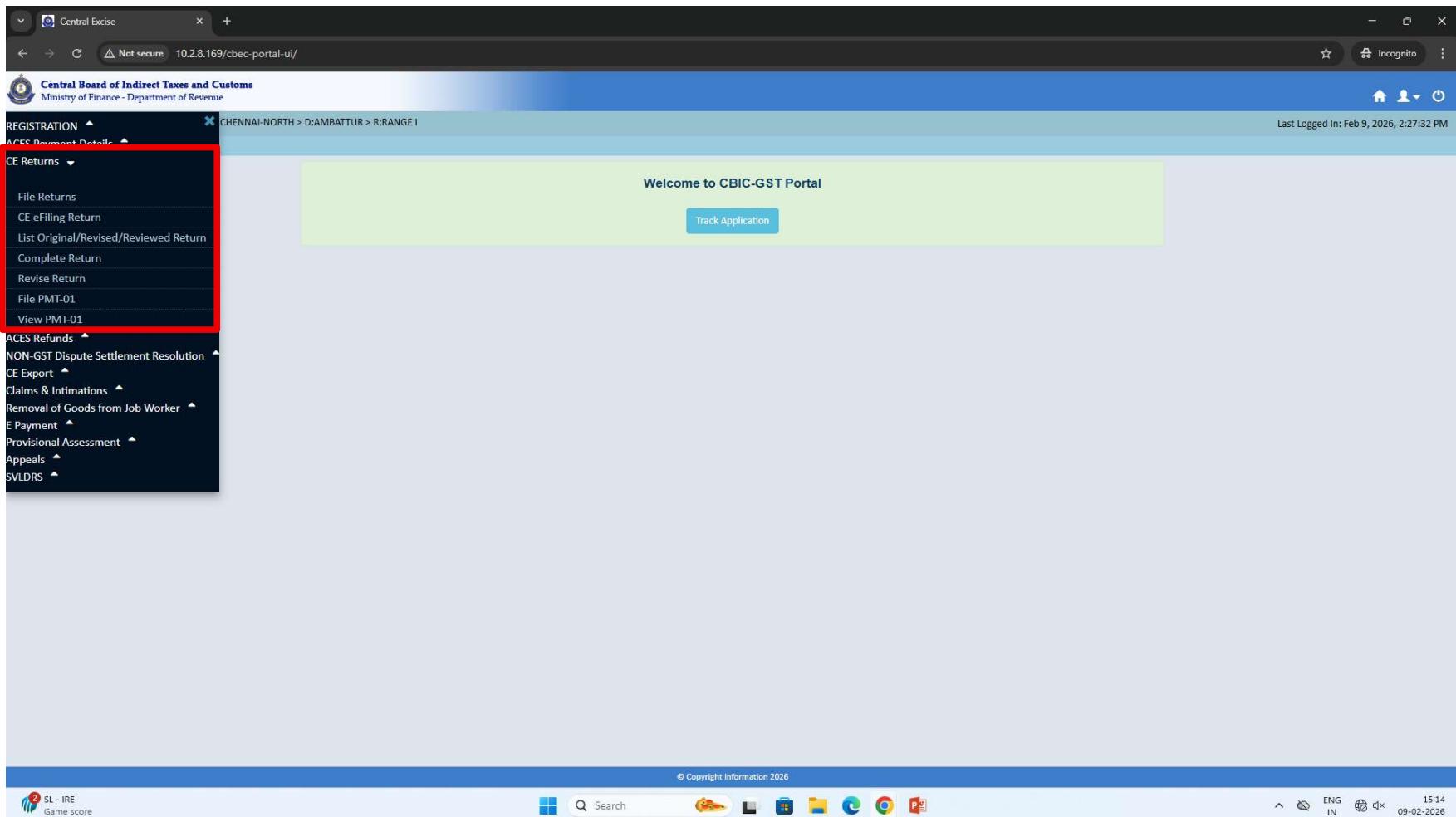
2. Click on **ACES (CE& ST)> ACES (CE& ST) LOGIN** which leads to the relevant Taxpayer Login



3.Taxpayer needs to enter login credentials and click submit button, then the Taxpayer dashboard will appear.



4. To file CE PMT-01, go to Menu>CE Returns>File PMT-01



5. On clicking "File PMT-01" the following page namely FORM CE PMT-01, with the following list of tables will be displayed on the screen.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/ Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details Details of Abatement Verification

2. Challan Details
(Refer to Section 5A of the Act)

Sl. No.	CIN Number	CIN date	Action
1		dd-mm-yyyy Calendar	Add Cancel

Next Save

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6. Click on the relevant tables to enter the details

6.1. Step 1: “**Manufacturer Details**” under Table 1, viz., Central Excise Registration No, Email Address, Mobile No. Manufacturer Name, Address will be auto fetched from the System. Also the “**Jurisdiction Details**” viz., Commissionerate, Commissionerate Code, Division, Division Code, Range and Range Code will be auto-populated by the system.

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I

Last Logged In: Feb 9, 2026, 2:27:32 PM

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details					
Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address	
HZSPS0368MEM003	rajasaravan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018	

Jurisdiction Details						
Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code	
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701	

Challan Details Duty Payment Details Details of Abatement Verification

2. Challan Details
(Refer to Section 3A of the Act)

Sl. No.	CIN Number	CIN date	Action
1		dd-mm-yyyy	Add Cancel

Next Save

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Search

ENG IN

15:54 09-02-2026

6.2. Step 2: On clicking the tab “Challan Details” a table namely “**Challan Details**” with the columns viz., CIN Number and CIN Date will appear. The Taxpayer needs to enter the above columns as mentioned in the E-receipt of payments made.

Central Excise W Character Counter - WordCount Not secure 10.2.8.169/cbec-portal-ui/ Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard MENU

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

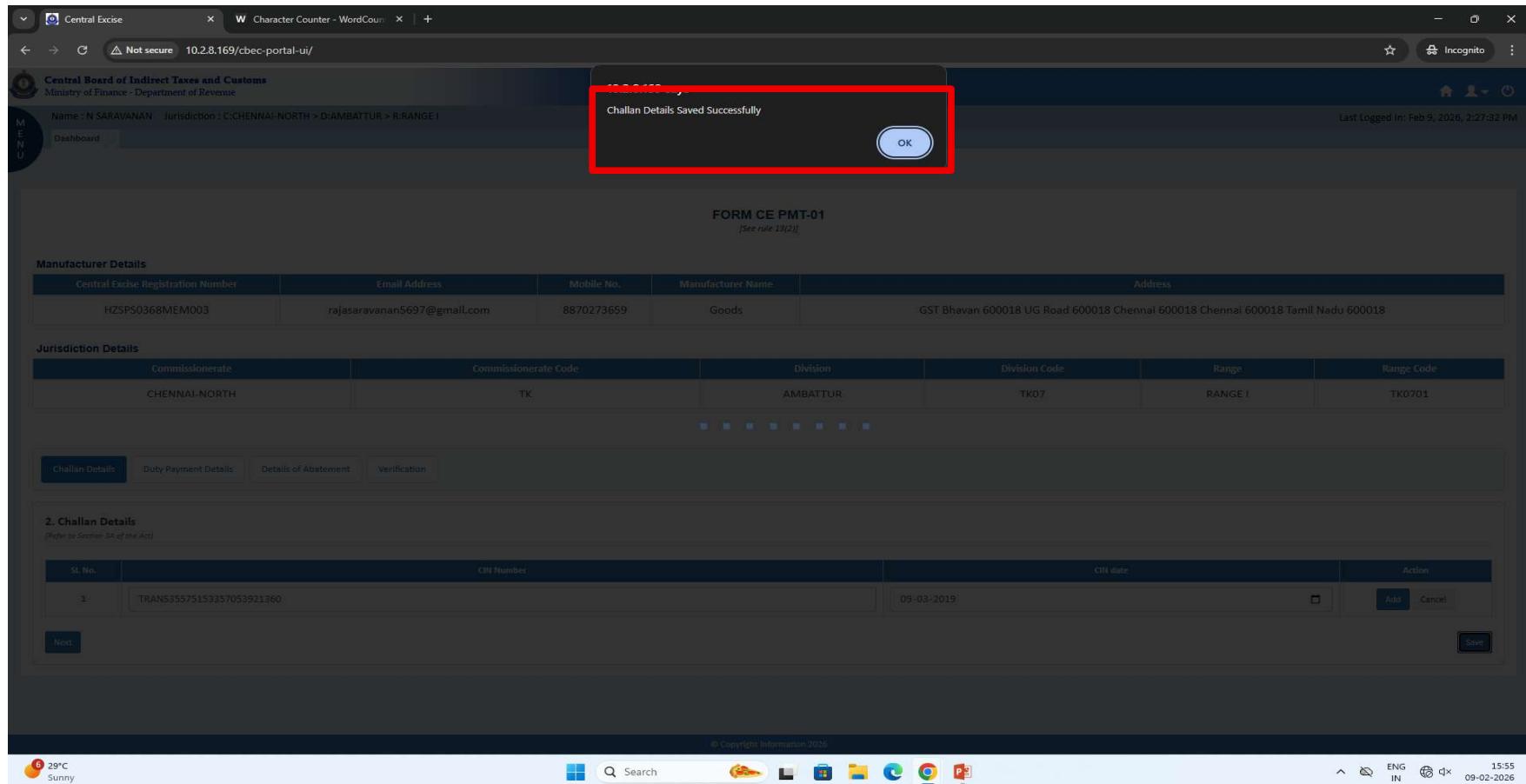
Challan Details (Refer to Section 3A of the Act)

Sl. No.	CIN Number	CIN date	Action
1	TRANS35575153357053921360	09-03-2019	Add Cancel

Next Save

6 29°C Sunny Copyright Information 2026 ENG IN 15:54 09-02-2026

6.3. Step 3: If the Taxpayer had paid more than one payment during the month, he/she should furnish those challan details by clicking "Add" button. Once the details are entered in subsequent rows, the Taxpayer should click the "save" button before proceeding to next page. Then the message namely "Challan details saved Successfully" as below.



7. The **Duty Payment Details** should be furnished in Table 4 such as Accounting Code, Accounting Code Type and Amount in respect of Duty, Interest(if any), Penalty(if any), Any other(if any).

Central Excise W Character Counter - WordCount 10.2.8.169/cbec-portal-ui/ Not secure Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard [See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details **Duty Payment Details** Details of Abatement Verification

4. Duty Payment Details

Particulars	Accounting Code	Accounting Code Type	Amount (in Rs.)
Duty	12345678	001	126
Interest	98745643	002	120
Penalty	98745621	003	126
Any Other	98745463	004	130
Total Amount			₹ 502.00

Total amount (in Words): Five Hundred Two Rupees Only

Previous Next Save

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Search

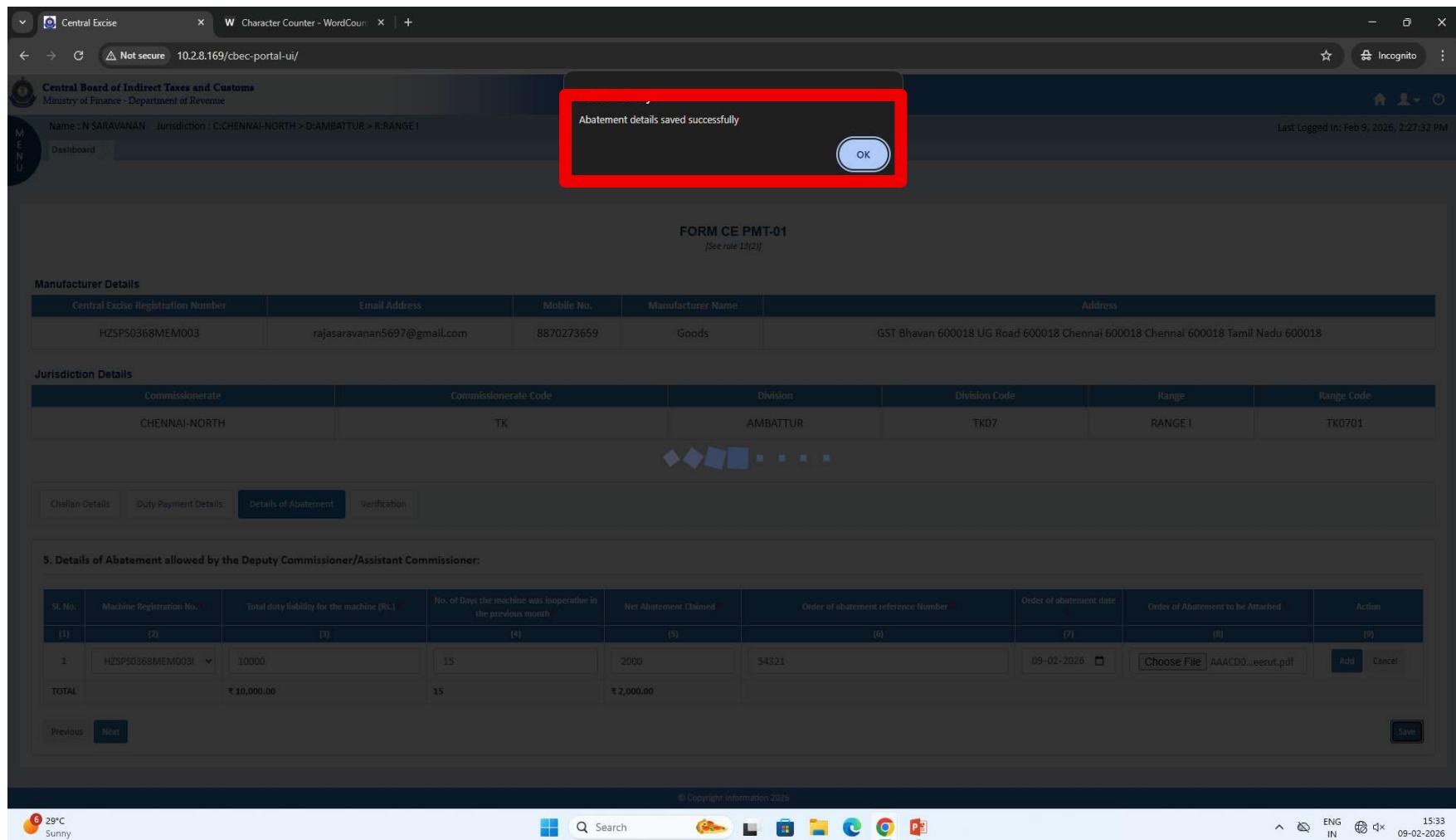
ENG IN 15:56
09-02-2026

The taxpayer has to enter the details exactly as furnished below in respect "Accounting Code" and "Accounting Code Type". (details given below are as per the maximum length allowed in the system)

Particulars	Accounting code	Accounting code type
Duty	0003	Duty
Interest	0087	Interest
Penalty	0087	Penalty
Any other	0087	Anyother

After entering the "Accounting Code" and "Accounting Code Type", The taxpayer has to enter the amount paid in actuals in the "Amount" Column.

Once the details are entered the Taxpayer should click “Save” button before proceeding to next page. Then the message namely “Duty Payment Details saved Successfully” as below.



8. The **Details of Abatement** should be furnished in Table 5 (**Details of Abatement allowed by the Deputy Commissioner/Assistant Commissioner**) as below.

Central Excise W Character Counter - WordCount +

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Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE1
Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details **Details of Abatement** Verification

5. Details of Abatement allowed by the Deputy Commissioner/Assistant Commissioner:

Sl. No.	Machine Registration No.*	Total duty liability for the machine (Rs.)*	No. of Days the machine was inoperative in the previous month*	Net Abatement Claimed*	Order of abatement reference Number*	Order of abatement date	Order of Abatement to be Attached*	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	HZSPS0368MEM003	10000	15	2000	54321	09-02-2026	Choose File AAACD0...erut.pdf	Add Cancel
TOTAL		₹ 10,000.00	15	₹ 2,000.00				

Previous Next Save

OneDrive - Personal
Not signed in

6 29°C Sunny Copyright Information 2026 ENG IN 15:33 09-02-2026

8.1. Under the column “Machine Registration No.”, there will be a dropdown menu wherein a list of Machine Registration Numbers of the machines already declared will be available. The taxpayer needs to select the machine registration number of a machine for which abatement was allowed by the Deputy/Assistant Commissioner. Other details such as Total duty liability for the machine, No.of days the machine was inoperative in the previous month, Net Abatement Claimed, order of abatement reference Number , Order of abatement date are to be filled by the taxpayer as per the “Order of Abatement” passed by the Deputy/Assistant Commissioner.

Central Excise W Character Counter - WordCount Not secure 10.2.8.169/cbec-portal-ui/ Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard MENU

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details **Details of Abatement** Verification

5. Details of Abatement allowed by the Deputy Commissioner/Assistant Commissioner:

Sl. No.	Machine Registration No.*	Total duty liability for the machine (Rs.)*	No. of Days the machine was inoperative in the previous month*	Net Abatement Claimed*	Order of abatement reference Number*	Order of abatement date*	Order of Abatement to be Attached*	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	HZSPS0368MEM003	10000	15	2000	54321	09-02-2026	Choose File AACD0...erut.pdf	Add Cancel
TOTAL		₹ 10,000.00	15	₹ 2,000.00				

Previous Next Save

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6 29°C Sunny Search Copyright Information 2026 ENG IN 15:38 09-02-2026

8.2. After entering all the above details, the Order of Abatement should be uploaded under the column “Order of Abatement to be Attached” by clicking “choose file”.

Central Excise Character Counter - WordCount

Not secure 10.2.8.169/cbec-portal-ui/ Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard MENU

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details **Details of Abatement** Verification

5. Details of Abatement allowed by the Deputy Commissioner/Assistant Commissioner:

Sl. No.	Machine Registration No.*	Total duty liability for the machine (Rs.)*	No. of Days the machine was inoperative in the previous month*	Net Abatement Claimed*	Order of abatement reference Number*	Order of abatement date	Order of Abatement to be Attached*	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	HZSPS0368MEM003	10000	15	2000	54321	09-02-2026	<input type="button" value="Choose File"/> AACD0...ererut.pdf	<input type="button" value="Add"/> <input type="button" value="Cancel"/>
TOTAL		₹ 10,000.00	15	₹ 2,000.00				

Previous Next Save

OneDrive - Personal
Not signed in

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Search

ENG IN 15:33 09-02-2026

8.3. If abatement was allowed for more than one machine by the Deputy/ Assistant Commissioner, the taxpayer can add more rows by clicking "Add" button to enter the details of other Abatements one by one.

Central Excise Character Counter - WordCount

Not secure 10.2.8.169/cbec-portal-ui/ Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I

Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard MENU

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details **Details of Abatement** Verification

5. Details of Abatement allowed by the Deputy Commissioner/Assistant Commissioner:

Sl. No.	Machine Registration No.*	Total duty liability for the machine (Rs.)*	No. of Days the machine was inoperative in the previous month*	Net Abatement Claimed*	Order of abatement reference Number*	Order of abatement date	Order of Abatement to be Attached*	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	HZSPS0368MEM003	10000	15	2000	54321	09-02-2026	Choose File AACD0...ererut.pdf	Add Cancel
TOTAL		₹ 10,000.00	15	₹ 2,000.00				

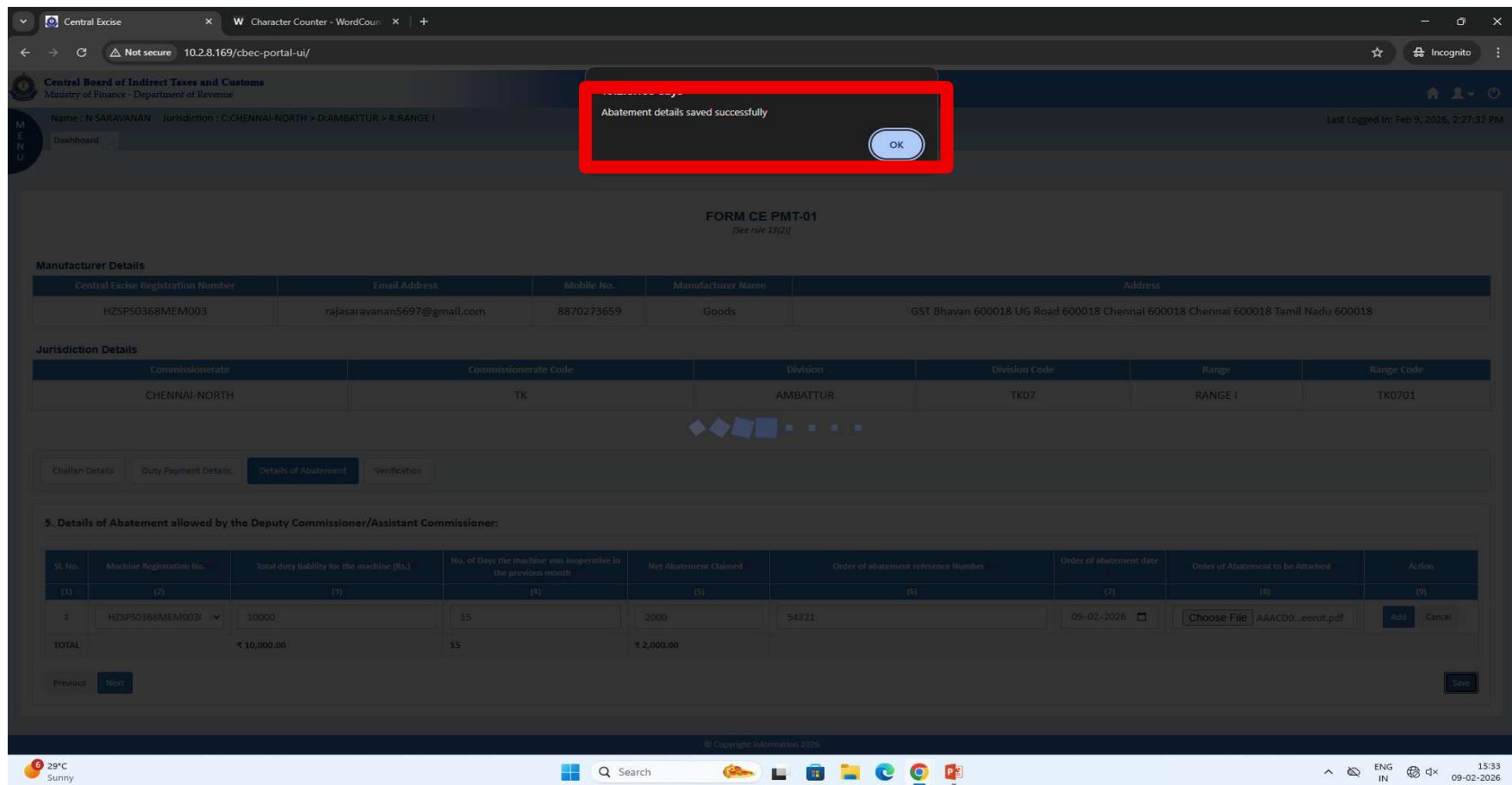
Previous Next Save

OneDrive - Personal
Not signed in

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6 29°C Sunny Search Home Windows Taskbar 15:33 ENG IN 09-02-2026

8.4. Once the details are entered the Taxpayer should click “Save” button before proceeding to next page. Then the message namely “Abatement Details saved Successfully” as below.



The screenshot shows a web-based application for Central Excise. At the top, a message box is highlighted with a red border, containing the text "Abatement details saved successfully" with an "OK" button. Below this, the page displays "FORM CE PMT-01" and "5. Details of Abatement allowed by the Deputy Commissioner/Assistant Commissioner". A table is present with data, and the status bar at the bottom shows the date as 09-02-2026 and the time as 15:33.

Central Excise

Character Counter - WordCount

Not secure 10.2.8.169/cbec-portal-ui/

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I

Last Logged In: Feb 9, 2026, 2:27:32 PM

Abatement details saved successfully

OK

FORM CE PMT-01
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details Details of Abatement Verification

5. Details of Abatement allowed by the Deputy Commissioner/Assistant Commissioner:

Sl. No.	Machine Registration No.	Total duty liability for the machine (Rs.)	No. of Days the machine was inoperative in the previous month	Net Abatement Claimed	Order of abatement reference Number	Order of abatement date	Order of Abatement to be Attached	Action
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	HZSPS0368MEM003	10000	15	2000	54321	09-02-2026	Choose File AACD0...erut.pdf	Add Cancel
TOTAL		₹ 10,000.00	15	₹ 2,000.00				

Previous Next Save

6 29°C Sunny

Search

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ENG IN 15:33 09-02-2026

9. Verification: The Authorized Signatory has to furnish self-declaration with regard to Verification.

Central Excise W Character Counter - WordCount

Not secure 10.2.8.169/cbec-portal-ui/

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I

Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details Details of Abatement **Verification**

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom.

Place: Chennai
Date: 09/02/2026
Name of the Manufacturer / Authorised Signatory: Ragu
Designation: Manager

This is a system generated document and since the taxpayer is logging in using his/her credentials, signature is not required.

Previous Edit Submit Application

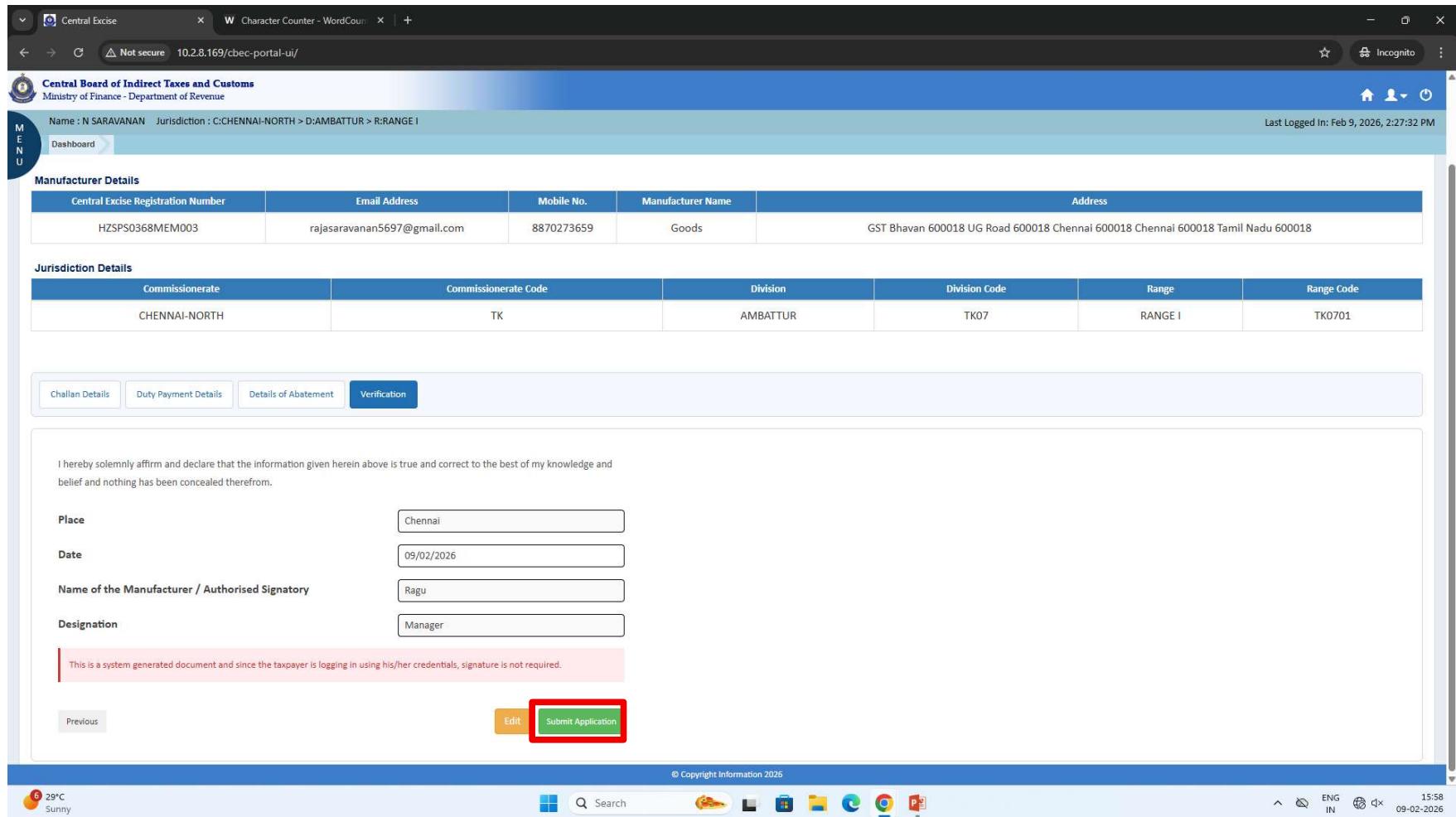
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Search File Folder Internet Explorer Google Chrome PDF

ENG IN 15:58 09-02-2026

Once entries are made, the taxpayer should save the data by clicking on the 'Save' button. Now the taxpayer can submit the Form CE PMT-01 by clicking on "Submit Application" Button.



The screenshot shows a web browser window for the Central Excise portal. The URL is 10.2.8.169/cbec-portal-ui/. The page title is 'Central Excise' and the tab title is 'Character Counter - WordCount'. The page header includes the Central Board of Indirect Taxes and Customs logo, the Ministry of Finance - Department of Revenue, and a last log-in timestamp of Feb 9, 2026, 2:27:32 PM.

The main content area displays 'Manufacturer Details' and 'Jurisdiction Details' tables. Under 'Manufacturer Details', the Central Excise Registration Number is HZSPS0368MEM003, the Email Address is rajasaravanan5697@gmail.com, the Mobile No. is 8870273659, the Manufacturer Name is Goods, and the Address is GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018. Under 'Jurisdiction Details', the Commissionerate is CHENNAI-NORTH, the Commissionerate Code is TK, the Division is AMBATTUR, the Division Code is TK07, the Range is RANGE I, and the Range Code is TK0701.

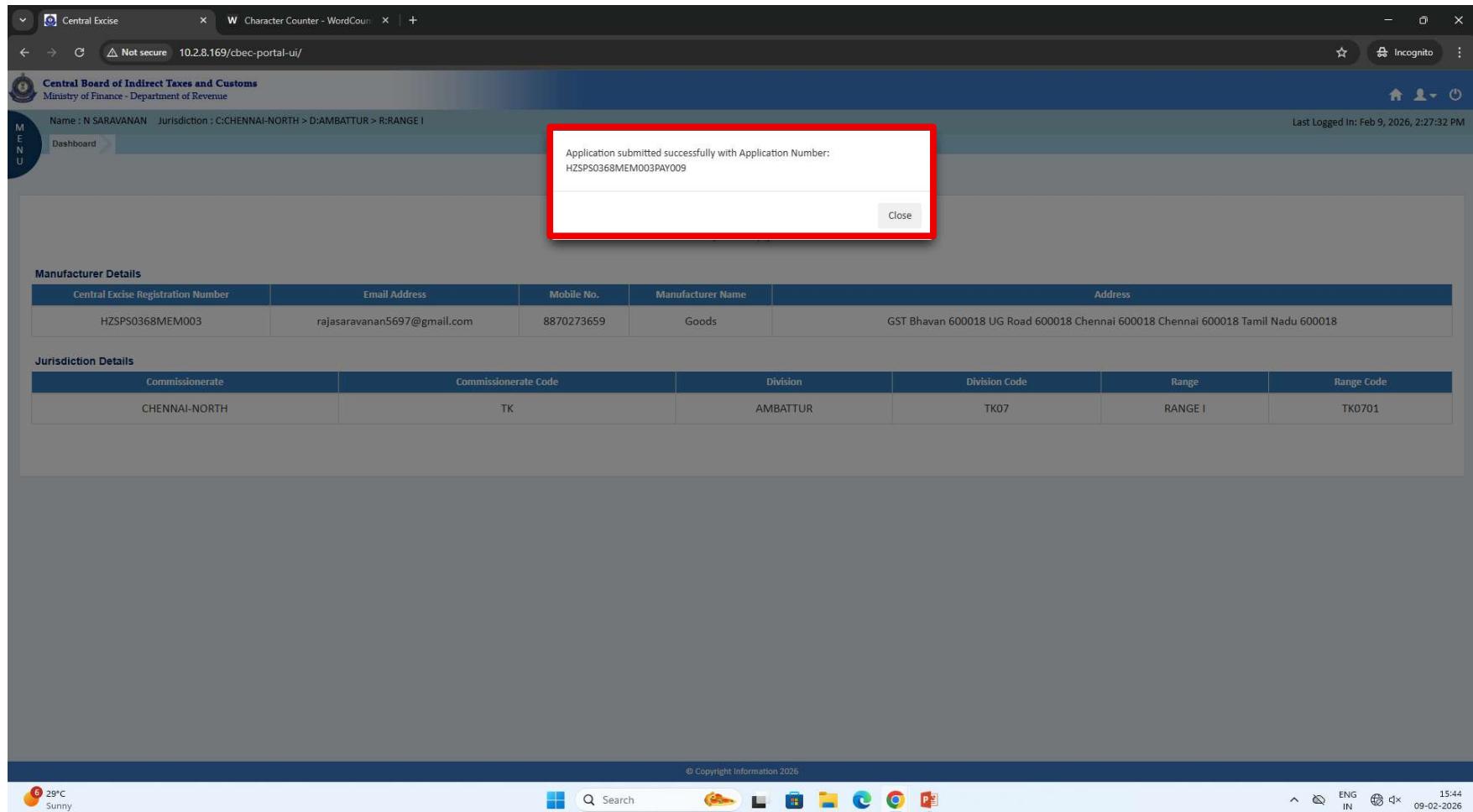
Below these tables are tabs for 'Challan Details', 'Duty Payment Details', 'Details of Abatement', and 'Verification'. The 'Verification' tab is active. A declaration text states: 'I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom.' Below this are fields for 'Place' (Chennai), 'Date' (09/02/2026), 'Name of the Manufacturer / Authorised Signatory' (Ragu), and 'Designation' (Manager).

A note in a pink box states: 'This is a system generated document and since the taxpayer is logging in using his/her credentials, signature is not required.'

At the bottom, there are 'Previous' and 'Edit' buttons, and a large green 'Submit Application' button, which is highlighted with a red box.

The footer includes a weather icon showing 6 29°C Sunny, a search bar, and system status icons. The copyright notice is '© Copyright Information 2026'. The bottom right corner shows the date 09-02-2026 and time 15:58, with language settings ENG IN.

Once the “submit Application” button is clicked, a message of successful filing of form along with the “Application Number” will be displayed on the screen.



A screenshot of a web browser window showing the Central Board of Indirect Taxes and Customs (CBIC) application submission process. The browser address bar shows the URL 10.2.8.169/cbec-portal-ui/. The page header includes the CBIC logo, the text "Central Board of Indirect Taxes and Customs", "Ministry of Finance - Department of Revenue", and the user information "Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I" and "Last Logged In: Feb 9, 2026, 2:27:32 PM". A red box highlights a modal dialog box in the center of the screen. The dialog box contains the text "Application submitted successfully with Application Number: HZSPS0368MEM003PAY009" and a "Close" button. Below the dialog, the "Manufacturer Details" and "Jurisdiction Details" sections are visible, showing the entered data. The "Manufacturer Details" section includes fields for Central Excise Registration Number (HZSPS0368MEM003), Email Address (rajasaravanan5697@gmail.com), Mobile No. (8870273659), Manufacturer Name (Goods), and Address (GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018). The "Jurisdiction Details" section includes fields for Commissionerate (CHENNAI-NORTH), Commissionerate Code (TK), Division (AMBATTUR), Division Code (TK07), Range (RANGE I), and Range Code (TK0701). The bottom of the screen shows the Windows taskbar with various pinned icons and the system tray.

Application submitted successfully with Application Number:
HZSPS0368MEM003PAY009

Close

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPS0368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

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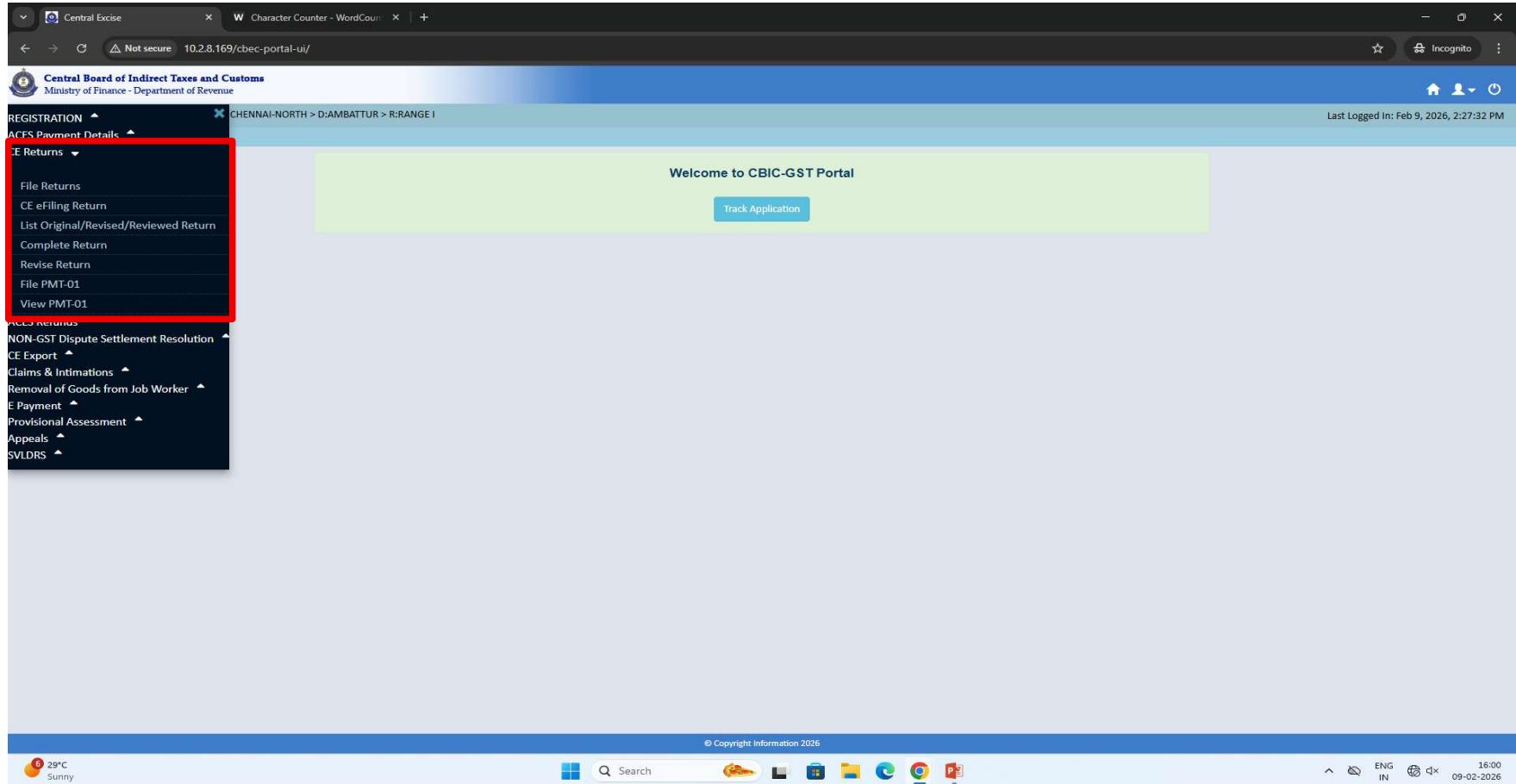
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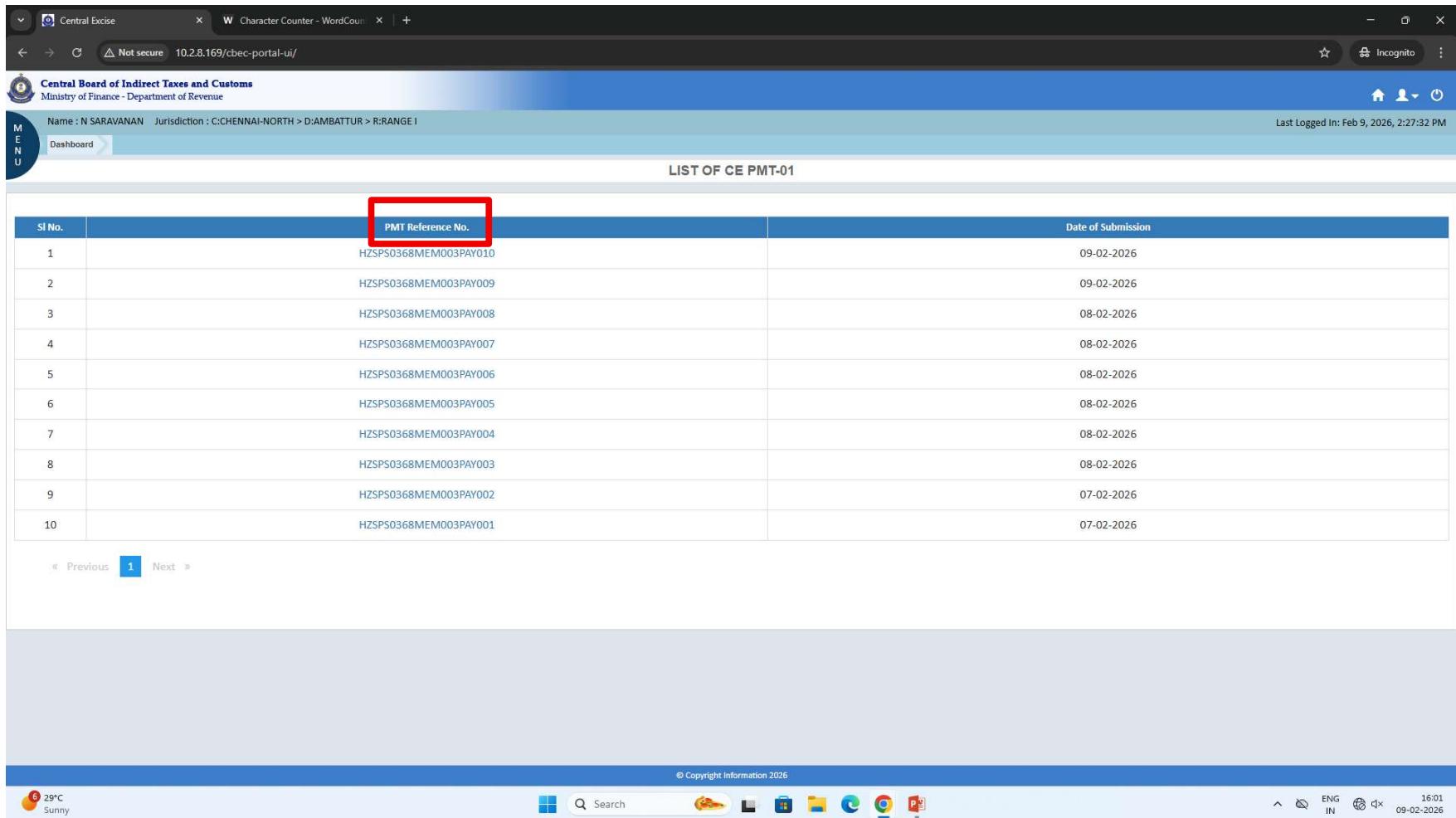
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10. On successful submission of the CE PMT-01, the taxpayer can view the CE PMT-01 Form filed by clicking on MENU > CE Returns > VIEW PMT-01.



10.1 The taxpayer can view the list of PMT-01 filed earlier in the page "list of PMT-01". The application numbers will be available under "PMT Reference No."



Central Excise Character Counter - WordCount

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Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I Last Logged In: Feb 9, 2026, 2:27:32 PM

Dashboard

LIST OF CE PMT-01

Sl No.	PMT Reference No.	Date of Submission
1	HZSPS0368MEM003PAY010	09-02-2026
2	HZSPS0368MEM003PAY009	09-02-2026
3	HZSPS0368MEM003PAY008	08-02-2026
4	HZSPS0368MEM003PAY007	08-02-2026
5	HZSPS0368MEM003PAY006	08-02-2026
6	HZSPS0368MEM003PAY005	08-02-2026
7	HZSPS0368MEM003PAY004	08-02-2026
8	HZSPS0368MEM003PAY003	08-02-2026
9	HZSPS0368MEM003PAY002	07-02-2026
10	HZSPS0368MEM003PAY001	07-02-2026

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10.2. On clicking the Application number under the column “**PMT Reference No**”, the following page will appear. The taxpayer can view the details submitted in the application.

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Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : N SARAVANAN Jurisdiction : C:CHENNAI-NORTH > D:AMBATTUR > R:RANGE I Last Logged in: Feb 9, 2026, 2:27:32 PM

Dashboard MENU

FORM CE PMT-01 (VIEW)
[See rule 13(2)]

Manufacturer Details

Central Excise Registration Number	Email Address	Mobile No.	Manufacturer Name	Address
HZSPSO368MEM003	rajasaravanan5697@gmail.com	8870273659	Goods	GST Bhavan 600018 UG Road 600018 Chennai 600018 Tamil Nadu 600018

Jurisdiction Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	AMBATTUR	TK07	RANGE I	TK0701

Challan Details Duty Payment Details Details of Abatement Verification

4. Duty Payment Details

Particulars	Accounting Code*	Accounting Code Type*	Amount (in Rs.)*
Duty	12345678	1	126
Interest	98745643	2	120
Penalty	98745621	3	126
Any Other	98745463	4	130
Total Amount			₹ 502.00

Total amount (in Words): Five Hundred Two Rupees Only

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